

286 MAHARASHTRA POLLUTION CONTROL BOARD

Regional Office, Navi-Mumbai

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Raigad Bhavan, 7th floor,
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Navi Mumbai- 400 614.



Your Service is Our Duty

No: MPCB/RONM/240422-FTS-0068

Date: - 22/04/2024

To
National Green Tribunal (NGT),
New Administrative Building, D-Wing, 1st floor,
Opposite Council Hall, Camp, Pune, Maharashtra 411001

Sub: Status Report in the matter Original Application No. 70/2023 (WZ) (Earlier Original Application No.229 of 2023(LP) (Rajiv Sniha Vs Maharashtra Pollution Control Board)

Ref: NGT Order in the matter of O.A. No. 70/2023 (WZ)dtd. 05/04/2024

Respected Sir,

We hereby submitting the report on behalf of Monitoring Committee in the matter of Original Application No. 70/2023 (WZ) (Earlier Original Application No.229 of 2023(LP) (Rajiv Sniha Vs Maharashtra Pollution Control Board).

Your's

(Satish H. Padwal)
Regional Officer, Navi Mumbai

Attachments:

1. Monitoring committee report dtd. 06.03.2024
2. Minutes of meeting of 1st meeting of monitoring committee dtd. 16.01.2024.
3. Minutes of meeting of 2nd meeting of monitoring committee dtd. 05.03.2024.

Copy to :

1. The Hon,ble Member Secretary, M.P.C. Board, Sion, Mumbai.
2. The Members of Monitoring Committee.
3. Joint Director(WPC), M.P.C. Board, Sion, Mumbai.
4. Joint Director(APC), M.P.C. Board, Sion, Mumbai.

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**Raigad Bhavan, 7th floor,
Sec-11, C.B.D.Belapur,
Navi Mumbai- 400 614.**

No: MPCB/RONM/240306- FTS-0168

Date: - 06/03/2024

To,

Office of the Lokayukta,

Maharashtra State, New Administrative Building,
1 st floor, Madam Cama Road, Opp Mantralaya,
Mumbai-400032.

Sub:- Status Report in the matter of Mr. Rajiv Sinha (LA/COM/2149/2022 (T-1))

Respected Sir,

We hereby submitting the Report on behalf of Monitoring Committee in the matter of complaint by Mr. Rajiv Sinha (LA/COM/2149/2022 (T-1))

Your's

(Satish H Padwal)

Regional Officer, Navi Mumbai

Copy submitted for favor of information:

1. The Hon'ble Member Secretary, M.P.C.Board, Sion, Mumbai,
2. The Members of Monitoring Committee

Report on behalf of Monitoring Committee

Based on the Special Investigation Team (SIT) report findings and sector specific odour mitigation recommendations, MPCB has issued 71 directions to concerned Industries, MIDC & CIDCO, Panvel Municipal Corporation & MSW facility operator. The list of industry whom direction issued is enclosed and marked as an **Annexure 1**.

The major odour emitting stakeholders are as below.

- i. MIDC Taloja Effluent Infrastructure (CETP, Sump 2)
- ii. CIDCO Dumping Ground at Ghot
- iii. Mumbai Waste Management Limited
- iv. Fish Processing Companies in MIDC Taloja
- v. Bromine Recycler
- vi. Solvent Recycler
- vii. Solvent Using Industries (Bulk Drug, Speciality Chemicals and Paint)
- viii. Petrochemical Industries
- ix. Fertilizer and Pesticide Industries

The industries have submitted their reply to the said direction issued by the MPC Board stating step and measures taken by them to prevent odour. The MPC Board has carried out verification of these industries and compliances observations as below

- a. MIDC has submitted reply on 18/09/2023 which is not having point-wise time bound action plan (**Annexure 2**). MPCB has followed on this direction and letter issued to MIDC on 28/11/2023 (**Annexure 3**).
- b. MPCB Raigad office has issued Direction to CIDCO, Panvel Municipal Corporation & Operator of the Facility regarding Short term and long term improvement measures for municipal solid waste facility, CIDCO, Ghot, Panvel. As on date none of the stack holders submitted reply to foresaid direction and no progress has been observed for MSW dumping ground, CIDCO, Ghot.
- c. Also, out of the 67 Directions issued to Industries as per SIT industry wide sector specification majors. MPCB has completed compliance reporting for – industries in which it has been observed that 7 industries have complied, 54 industries have partially complied & work is in progress and 3 industries temporary closed and 3 industries non-complied. A copy of status of said compliance of these industries is marked and enclosed as an **Annexure 4**.

Hon'ble Lokayukta order dated 13th October 2023, the respondent Board has constituted 'Monitoring committee' to ensure strict time bound adherence of action plan for reducing Air Pollution vide letter dated 7/12/2023. A copy of said order dated 7/12/2023 is marked and enclosed as an **Annexure 5**.

MPCB has convened the meeting of monitoring committee on 16/01/2024, (Online mode at 3.00 PM to 3.30 PM). Minutes of the meeting has been attached for perusal of Hon'ble Lokayukta **Annexure 6**. The main discussion points are as below

- a. Directives from the monitoring committee should be issued to MIDC, CIDCO, PMC and other non-complying industries on priority for the implementation of timebound pointwise odour mitigation measures
- b. Feasibility and Assessment of Land for the installation of Continuous Ambient Air Quality Station by MPCB in Taloja Phase 2 and Kharghar area
- c. The committee have asked to synchronize the actions under odour mitigation drive with the 'District Crisis group' if possible.
- d. The committee decided to meet for the review of the compliances on monthly basis on first Tuesday.
- e. The committee expressed that Local Police should vigilantly stop the illegal discharge of Hz wastes and chemicals nearby MIDC Taloja area.

Board has convened a meeting of MIDC officials along with Industry Association representatives on 01/12/2023, the MPC Board has asked MIDC to provide arrangement of positive discharge, lock & key with 2-way SCADA system within 1 month and submit the proposal for segregation and separate treatment for effluent from fish processing industries on and before 20.12.2023. A copy of minutes of said meeting is enclosed and marked as **Annexure 7**.

MPCB has convened the meeting of monitoring committee on 05/03/2024, (Online mode at 4.00 PM to 4.30 PM). Minutes of the meeting has been attached for perusal of Hon'ble Lokayukta **Annexure 8**. The main discussion points are as below;

- a. As per prior pending issue reg. legal action on non-complying stakeholders identified by monitoring committee, MPCB legal team has communicated that monitoring committee shall direct MPCB to take appropriate / specific action in this regard.
- b. As per the earlier minutes, MIDC and CIDCO should submit timebound action plan towards the SIT report recommendations. MPCB highlighted that timebound action plan from MIDC and CIDCO has not been submitted due to

which problem is persisting. It was decided to scheduled Video Conference of MIDC and CIDCO on upcoming Monday or Tuesday.

- c. MPCB submitted that MIDC has issued direction reg. Lock & Key for Industries upto 50 CMD effluent and positive discharge for all industries. This is major step to improve the compliance. MPCB informed the committee that progress in this regard is sluggish. In this regard, the Committee agreed that MPCB shall take necessary measures to comply in timebound manner.
- d. MPCB further submitted that effluent is being discharged in old pipeline & chambers which is non-complying to standard and disturbing the CETP operations. The committee recommended that MPCB and MIDC shall take immediate action within 7 days to resolve and report.
- e. TMA demanded for provision of electronic flow meter at phase 2 sump. MIDC will be provide the same as earliest.
- f. Talaja police should be inform regarding illegal dumping of HW in MIDC and around the MIDC area.
- g. TMA raised the issue of not maintain the buffer zone and new construction by CIDCO/PMC very next to MIDC. This will create issues for future residents. Additional District Magistrate, Raigad suggested that necessary may be expedited by CIDCO/PMC.

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Add. District Magistrate
Raigad-alibag

Direction issued under Lokayukta

| Sr. No. | Name & address of industry | Date of Direction |
|---------|---|-------------------|
| 1 | Executive Engineer MIDC Taloja, Panvel | 04.09.2023 |
| 2 | Breeze Chemicals Pvt Ltd, Plot no. J-68, MIDC Taloja | 05.09.2023 |
| 3 | Balaji Chemicals Pvt Ltd, Plot no. W-209/B, MIDC Taloja | 05.09.2023 |
| 4 | Super Petroleum Products Pvt ITd, Plot No. 96, MIDC Taloja | 05.09.2023 |
| 5 | Balaji Rang Udyog Pvt Ltd, Plot no. 44, MIDC Taloja | 05.09.2023 |
| 6 | Mody Chemical Pvt Ltd. Plot no. 103/104, MIDC Taloja | 05.09.2023 |
| 7 | Bluefin Frozne foods, Plot no. L-72, MIDC Taloja | 05.09.2023 |
| 8 | Dolphine Marine Foods and Processors (I)Pvt Ltd, Plot no. M-13, MIDC Taloja | 05.09.2023 |
| 9 | Empire food Pvt Ltd, Plot No.M-45, MIDC Taloja | 05.09.2023 |
| 10 | Forstar Frozen food Pvt Ltd, Plot no.M-52 & 53, MIDC Taloja | 05.09.2023 |
| 11 | Global Marine Exports, Plot no. G-2, MIDC Taloja | 05.09.2023 |
| 12 | Naik Frozen food Pvt Ltd, Plot no.M-9 & 10, MIDC Taloja | 05.09.2023 |
| 13 | Nanak Nutrition Food Taloja Pvt Ltd, Plot No. M-57, MIDC Taloja | 05.09.2023 |
| 14 | Sadity Marine foods Pvt Ltd, Plot No. M-73, MIDC Taloja | 05.09.2023 |
| 15 | Sagarkala Chemicals Pvt Ltd, Plot no. 56, New chemical Zone, MIDC Taloja | 05.09.2023 |
| 16 | Sea Crest Export, Plot no. M-56, MIDC Taloja | 05.09.2023 |
| 17 | Sonia Fisheries Pvt ITd, Plot no. M-39, MIDC Taloja | 05.09.2023 |
| 18 | Sonia Fisheries Pvt ITd, Plot no. M-40, MIDC Taloja | 05.09.2023 |
| 19 | Sumitto Industries Pvt Ltd. Plot No.17/6, MIDC Taloja | 05.09.2023 |
| 20 | Ulka Seafoods Pvt Ltd, Plot No. 34/2, 35, MIDC Taloja` | 05.09.2023 |
| 21 | Ulka Seafoods Pvt Ltd, Plot No. M-79 MIDC Taloja` | 05.09.2023 |
| 22 | VKM Foods Pvt Ltd, Plot No. M-54, MIDC taloja | 05.09.2023 |
| 23 | Ghogare Foods & Beverages Pvt ltd, M-71 & 71/1, MIDC Taloja | 13.09.2023 |
| 24 | Allana Investment & Trading Co. Pvt Ltd, Plot No. M-41 & 42, MIDC Taloja | 13.09.2023 |

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| 25 | Sanchita Marine Products Pvt Ltd, Plot No. M-11, MIDC Talaja | 13.09.2023 |
| 26 | Casteleroock fisheries Pvt Ltd, Plot No. M-33, MIDC talaja | 13.09.2023 |
| 27 | Sanchita Frozen Foods Pvt Ltd, Plot no. M-7A, MIDC talaja | 13.09.2023 |
| 28 | Gausia Cold Storage Pvt Ltd, Plot no. M-7, MIDC Talaja | 13.09.2023 |
| 29 | Steller Marine Pvt Ltd, Plot no. M- 50, MIDC talaja | 13.09.2023 |
| 30 | Vasudha Chemical Pvt Ltd, Plot No. H-15, MIDC Talaja | 15.09.2023 |
| 31 | Technova Imaging System Pvt Ltd, Plot No. E-1,2 &3, MIDC Talaja | 15.09.2023 |
| 32 | Sindhu Organics, Plot no. J-61, MIDC talaja | 15.09.2023 |
| 33 | Ravi Dyware Company Pvt Ltd, Plot No. G-10,12,13/1, MIDC Talaja | 15.09.2023 |
| 34 | Quest Performatnce Additives I Pvt ltd, Plot no. L-89, MIDC Talaja | 15.09.2023 |
| 35 | Professional Polymbers, Plot no. 83, MIDC Talaja | 15.09.2023 |
| 36 | Memba chem Industries Pvt Ltd, Plot No. 17/26, MIDC Talaja | 15.09.2023 |
| 37 | Medigraph Pharmaceuticals Pvt Ltd, Plot no. J-46, MIDC Talaja | 15.09.2023 |
| 38 | Vedant Dyestuff and Intermediates Pvt Ltd, Plot no. V-28/29, MIDC Taloja | 15.09.2023 |
| 39 | Imagico India Pvt ltd, Plot no. H- 26/2, MIDC Talaja | 15.09.2023 |
| 40 | Deepak Nitrate Ltd, Plot no. K-9 & K- 10, MIDC Talaja | 15.09.2023 |
| 41 | Berger Paints India Ltd, Plot no. J- 90, MIDC Talaja | 15.09.2023 |
| 42 | Bhavna Laboratories Pvt Ltd, Plot No. W-76, MIDC Talaja | 15.09.2023 |
| 43 | Asian Paints Ltd, Plot no. 3/2, MIDC Taloja | 15.09.2023 |
| 44 | Govind Industries, Plot no. B-47, MIDC Talaja | 15.09.2023 |
| 45 | Ducol Organics & Colours Pvt Ltd, 22/2, MIDC Talaja | 15.09.2023 |
| 46 | Lason India Pvt Ltd, Plot No.C-18, MIDC Talaja | 15.09.2023 |
| 47 | Mumbai Waste Managemnet Ltd, MIDC Talaja | 20.09.2023 |
| 48 | Hejazi Food Stuff Pvt Ltd, Plot no. M 84, MIDC Talaja | 21.09.2023 |
| 49 | Seasaga Enterprises Pvt Ltd, Plot No. E-27, MIDC Talaja | 21.09.2023 |

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| 50 | Godrej Tyson Foods Ltd, Plot no. M-31, MIDC Talaja | 25.09.2023 |
| 51 | Chemspec Chemicals, Plot no. 3-C, MIDC Talaja | 25.09.2023 |
| 52 | Forstar Frozen food Pvt ltd, Plot no.M- 53/1, MIDC Talaja | 25.09.2023 |
| 53 | Siddhivinayak Fish Meal Pvt Ltd, Plot No. v-38, MIDC Talaja, | 04.10.2023 |
| 54 | Tejal Chemicals, Plot No. 45, MIDC Talaja | 06.10.2023 |
| 55 | Baba rang Udyog Pvt Ltd, Plot No. H-16, MIDC Talaja | 11.10.2023 |
| 56 | Noor Ice & Cold Storage, Plot No.M-47, MIDC Talaja | 11.10.2023 |
| 57 | Naik Oceanic Exports Pvt Ltd, Plot no. M-5, MIDC Talaja | 11.10.2023 |
| 58 | VKM Sea Foods Pvt Ltd, Plot No. M-82, MIDC talaja | 11.10.2023 |
| 59 | Dorf Ketal Chemicals I Pvt Ltd, Plot no. W-165 B & J-11, MIDC Talaja | 16.10.2023 |
| 60 | Srikem Laboratories Pvt Ltd, Plot No. 17/24, MIDC Talaja | 16.10.2023 |
| 61 | VVL Pharma Pvt Ltd, Plot No. W-230 G, MIDC Talaja | 16.10.2023 |
| 62 | Vighnaharta Oil & Chemicals Pvt Ltd, Plot No. W-53(II), MIDC Talaja | 17.10.2023 |
| 63 | Hikal Ltd., Plot No. T-21, MIDC Talaja, Dist- Raigad. | 19.10.2023 |
| 64 | I G Petrochemical Pvt Ltd, Plot No. T-1 & T-2, MIDC Talaja | 19.10.2023 |
| 65 | Deepak Fertilizers & Petrochemiclas Corpn Ltd, Plot no. K-1 to K-5, K-6, K-7 & K-8, MIDC | 26.10.2023 |
| 66 | Smartchem Technologies Ltd, Plot No. K-1, K-1(part), K-1 (part-2), | 26.10.2023 |
| 67 | Viyash Lifescience (Mylan Laboratories Ltd), Plot no. 1A/2, | 01.11.2023 |
| 68 | RIZWAN ICE AND COLD STORAGE, Plot NO. M-17, MIDC Talaja | 23.10.2023 |
| 69 | The Operator of Facility, Panvel Municipal Corporation, Panvel | 01.11.2023 |
| 70 | The Municipal Commissonar, Panvel Municipal Corporation, Panvel | 01.11.2023 |
| 71 | The Manging Director, CIDCO, Navi Mumbai | 01.11.2023 |

This office has issued direction to Executive Engineer, MIDC Taloja on 04/09/2023. They submitted reply to said direction on 18/09/2023. The compliance is as below;

| Direction Point | MIDC Reply / Compliance | Remark |
|---|--|--|
| <p>1.Common Effluent Treatment Plant Improvements (Traces of Organic Chemicals in effluent vaporizes during aeration)</p> | <p>The CETP operations are carried out round the clock to its optimal designed efficiency. Being the chemical & biological process the CETP performance varies with inlet load to CETP.</p> | <p>Acceptable</p> |
| <p>a) MIDC shall adequate measure to operate and maintain treatment of CETP proper to achieve consented standards.</p> | <p>It is submitted that flow meters are provided at the inlet and outlet of CETP. However due to Air pollution/ Air corrosion in the industrial area, the sensors of these instruments are affected/corroded and need servicing/ calibration quite often. Even after repairs, it gets corroded in a week's time. To over above difficulties, flow measurements are also carried out through "v" notch and also by measurement of</p> | <p>Not installed flow metering system to inlet & outlet of CETP. Timelines need to be specified and clearly communicated to MPCB</p> |
| <p>b) MIDC shall provide flow metering system to inlet & outlet of CETP within 1 month from the receipt of this direction.</p> | <p>Chemical dosing is done based on jar test reports to achieve adequate coagulation and flocculation. Flash mixer units are provided to achieve effective results. For CETP primary treatment chemicals being used are mainly lime slurry, PAC, and Poly Lime is used both as a neutralizing agent as well as flocculent. PAC use was stopped as advised by MPCB earlier. Now as directed by MPCB PAC dosing is being started. Poly is used in primary treatment as well as in the centrifuge.</p> | <p>Acceptable</p> |
| <p>c) MIDC shall provide adequate chemical dosing in scientific and technical manner and also take suitable measures for complete mixing of chemicals with effluent and also is to be taken adequate measures for coagulation and flocculation within 1 month from the receipt of this direction.</p> | <p>MIDC sought your expert advice on capping the equalization tank suitably & further request you to kindly inform any reference of CETP for which equalization tank is provided with cap so as to guide MIDC in this matter & accordingly, it will ease MIDC in processing the Administrative approval proposal.</p> | <p>Timelines need to be specified and clearly communicated to MPCB</p> |
| <p>d) You shall cap the collection & equalization tank and shall install VOC absorption system within 3 months from the receipt of this direction.</p> | <p>The Aeration tanks are provided with a diffused aeration system consisting of diffusers & blowers, which are provided which is operated round the clock basis to achieve the desired aeration.</p> | <p>Acceptable</p> |
| <p>e) You shall operate and maintain aeration tank/ bioreactor as air blowers for aeration (diffused aeration) observed not in operation immediately i.e. absence of dissolved oxygen</p> | <p>1. Taloja CETP (27.50MLD) has been granted consent to operate time to time by MPCB for critical parameters like BOD 100 mg/l & COD 250 mg/l.</p> <p>2. Recently MIDC has upgraded, rehabilitated & expanded the CETP from 22.5 MLD to 27.50 MLD. For discharge limit of BOD 30 mg/l & COD 250 mg/l.</p> <p>3. The rehabilitation & up gradation of Taloja CETP is comprised of</p> <ol style="list-style-type: none"> Rehabilitation of existing civil units & addition of new units. Replacement of MEICA equipment (Mechanical Electrical, Instrumental Control & automation) Addition of nitrification-denitrification system to meet the discharge limits for nitrogen. Adequate phosphorus dosing system. Initial anoxic zone in the biological tank provided with slow speed mixer mechanism to avoid VOC stripping issues. Adjustable weirs in clarifiers to allow keeping same level on the entire overflow perimeter. <p>4. For efficient functioning Plant is under Operation and Maintenance by an expert agency which had carried out rehabilitation, up gradation and expansion works.</p> | <p>Timelines need to be specified and clearly communicated to MPCB</p> |
| <p>f) MIDC shall evaluate and submit the feasibility report within six months and complete installation and operate within 12-18 months from the receipt of this direction.</p> | <p>The installation of tertiary system for CETP</p> | <p>Acceptable</p> |

| 2) Effluent Carrying Infrastructure in MIDC Talaja | | | |
|--|---|---|---|
| a) MIDC shall develop comprehensive SCADA based Lock and Key mechanism all industries generating effluent below 50 KL (Holding time 2 days for 0-25 KL/D and 1 day for 25-50 KL/D effluent generating industries) within 6-9 months. | MIDC shall develop | MIDC has initiated the proposal for the SCADA at CETP. After installation all companies can connect it by which MIDC appointed CETP operator will monitor their effluent discharge parameters. | MIDC directed member industries on 6 th Nov. 2023 for same. Final submission from MIDC is pending |
| b) MIDC shall install and operate automated 5 screen solid separation system for sump 2 within 1 month from receipt of the direction. | MIDC shall install and operate automated 5 screen solid separation system for sump 2 within 1 month from receipt of the direction. | MIDC and MPCB already instructed companies for installation of 30 micron screens at their outlet before letting out effluent into the effluent collection system. Despite of this heavy sludge is observed into the effluent collection chambers which ultimately collects into the sump 2 of MIDC. Regular tender for removing of this sludge is being called from MIDC. You are requested to look into the matter and do the needful. | Existing practice of scum removal found ineffective considering hard scum observed in Nov. 2023 visit. Timelines need to be specified and clearly communicated to MPCB. |
| c) MIDC shall provide surface aerators for sump 2 collection tanks within 3 months. | MIDC shall provide surface aerators for sump 2 collection tanks within 3 months. | Sump 2 of the MIDC is adjacent to Ghot village. While operations of surface aerators there may be the possibility of smell nuisance to the nearby residence. Therefore you are requested to check the feasibility of surface aerators so that it may not attract complaints from local villagers and accordingly communicate to MIDC office. | After provision of surface aerator for sump 2 & regular removal of sludge / scum will ensure no smell nuisance in nearby areas. Timelines need to be specified and clearly communicated to MPCB |
| d) MIDC shall install and operate anaerobic digester for sump 2 within 12 months from the receipt of this direction. | MIDC shall install and operate anaerobic digester for sump 2 within 12 months from the receipt of this direction. | Feasibility & possibilities of anaerobic digester will be checked through an expertise agency for comprehensive study and accordingly the proposal will be initiated. | Timelines need to be specified and clearly communicated to MPCB |
| e) MIDC shall immediately (within 2 weeks) completely close the old effluent carrying pipeline by pouring concrete into old chambers. | MIDC shall immediately (within 2 weeks) completely close the old effluent carrying pipeline by pouring concrete into old chambers. | Action regarding above is already taken by MIDC. | Effluent was observed in old CETP chamber & storm water drain at New chemical zone. Reverify all location & rectify. Also communicate the respective compliance to Navi-Mumbai MPCB office. |
| f) MIDC shall submit the plan for monitoring system in major chambers in grid wise fashion to control the shock load to CETP within 3 months. | MIDC shall submit the plan for monitoring system in major chambers in grid wise fashion to control the shock load to CETP within 3 months. | Regarding this issue MIDC is regularly submitting monthly reports from CETP to MPCB for further needful. | CETP shall prepare the monitoring plan and submit the compliance in timebound manner to Navi-Mumbai MPCB office. |
| g) Repairing & cleaning of effluent carrying pipeline/chambers shall be done on priority at various locations in MIDC area. Removed Sludge should be disposed scientifically | Repairing & cleaning of effluent carrying pipeline/chambers shall be done on priority at various locations in MIDC area. Removed Sludge should be disposed scientifically | MIDC has appointed expertise agency for annual maintenance of effluent carrying pipeline and chambers. The agency is doing the work round the clock. | Effluent was observed in old CETP chamber & storm water drain at New chemical zone. Reverify all location & rectify. Also communicate the respective compliance to Navi-Mumbai MPCB office. |
| h) MIDC chambers shall be cleaned periodically to avoid overflow and River/Nalla pollution and smell nuisance etc | MIDC chambers shall be cleaned periodically to avoid overflow and River/Nalla pollution and smell nuisance etc | MIDC have appointed expertise agency for annual maintenance of effluent carrying pipeline and chambers. The agency is doing their work round the clock & cleaning/ removing choke ups/ repairing the pipelines. | -- |
| i) MIDC shall make necessary provisions to provide covers to the MIDC chambers wherever missing/damaged. | MIDC shall make necessary provisions to provide covers to the MIDC chambers wherever missing/damaged. | Covering of uncovered chambers is being identified through AMC and will be covered, if found uncovered. | Timelines need to be specified and clearly communicated to MPCB |

| | | |
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| <p>k) MIDC shall take due care to prevent the water pollutions problems due to leakages of effluent from drainage network into River/Nalla as well as in MIDC area.</p> | <p>MIDC have appointed expertise agency for annual maintenance of effluent carrying pipeline and chambers. The agency is doing the work round the clock. Whenever leakages observed it is attended immediately on top priority and spilled effluent is again pumped into the effluent collection system.</p> | |
| <p>l) As & when incidences of leakages blockage in chambers effluent carrying lines happens, MIDC shall inform to all member industries regarding not to discharge industrial effluent to MIDC/ CETP effluent pipelines and immediately informed the same to MPCB.</p> | <p>For major breakage of effluent carrying pipelines all industries are informed to stop discharge of effluent and work is carried out, also MPCB is informed about the same.</p> | |
| <p>3) Vigilance towards avoidance of illegal disposal and effective environmental management of Talaja MIDC.</p> | | |
| <p>a) MIDC shall fence the open plot under MIDC authority within 3 months from the receipt of this direction.</p> | <p>Actual present situation of open spaces will be identified and accordingly proposal for fencing will be initiated.</p> | <p>Timelines need to be specified and clearly communicated to MPCB</p> |
| <p>b) MIDC shall do intensive vigilance of chambers and also do surveillance within and in the periphery of Talaja MIDC area. <i>(Like MIDC Ambarnath)</i></p> | <p>Regarding this issue MIDC is regularly submitting monthly reports from CETP to MPCB for further needful.</p> | <p>Surveillance and Vigilance Team should be separate than CETP operating Agency. Timelines need to be specified and clearly communicated to MPCB</p> |
| <p>c) MIDC shall create the network of CCTV and monitoring cell within MIDC/CETP.</p> | <p>MIDC have already installed CCTV inside the CETP.</p> | <p>Establishment of central CCTV room for effective mitigation of illegal discharges by tankers and others. Timelines need to be specified and clearly communicated to MPCB</p> |
| <p>d) MIDC shall instigate the surveillance and vigilance units in MIDC Talaja boundary and within to avoid illegal tanker disposal.</p> | <p>MIDC have appointed expertise agency for annual maintenance of effluent carrying pipeline and chambers. The agency is doing the work round the clock. Also the agency is doing surveillance in MIDC.</p> | <p>Surveillance and Vigilance Team should be separate than CETP operating Agency. Timelines need to be specified and clearly communicated to MPCB</p> |
| <p>4) Other Measures</p> | | |
| <p>a) MIDC shall submit the plan and develop tactical forests on open spaces under the authority of MIDC.</p> | <p>Actual situation of open spaces will be identified and accordingly proposal for fencing will be initiated.</p> | <p>Timelines need to be specified and clearly communicated to MPCB</p> |
| <p>b) MIDC shall take extensive drive to plant plants having fragrance to mask the industrial odor.</p> | <p>An expertise agency for comprehensive study will be appointed and accordingly the proposal will be initiated.</p> | <p>Timelines need to be specified and clearly communicated to MPCB</p> |



MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION
(A Government of Maharashtra Undertaking)

MIDC, Division Office, Nagdongri, Revas Road, Alibag, Dist. Raigad-402 201
Tel. 02141- 222242 / 222257 (P) e-mail- eealibaug@midcindia.org

By Air Mail Delivery

No. MIDC/Taloja/MPCB/IFMS-T-18576 /of' 2023 Date : 18/09/2023

To,
Regional Officer, MPCB,
Raigad Bhavan, 7th floor,
Sector-11, CBD Belapur,
Navi Mumbai- 400614

Subject:-Directions under the provisions of the Water (Prevention & Control pollution) Act, 1974, Air (Prevention & Control of Pollution) Act, 1981 and Hazardous & Other Waste (Management and Trans-boundary Movement) Rules 2016.

Reverence:-Your office letter vide No. MPCB/RONM/2309040001 dated 04/09/2023.

MIDC has developed Taloja Industrial area in the year 1972. MIDC has provided the necessary infrastructure in the Taloja Industrial Area such as Roads, Water supply, street lights, fire station, common facility center, effluent collection and disposal system, CETP etc. to facilitate the industrial growth. The infrastructure provided is also maintained by MIDC.

Compliances for the measures proposed by the Special Investigation Team is as follows,

- 1) Common Effluent Treatment Plant (Traces of Organic Chemicals in effluent vaporizes during aeration):

- a) MIDC shall adequate measure to operate and maintain treatment of CETP proper to achieve consented standards.

The CETP operations are carried out round the clock to its optimal designed efficiency. Being the chemical & biological process the CETP performance varies with inlet load to CETP.

- b) MIDC shall provide flow metering system to inlet & outlet of CETP within 1 month from the receipt of this direction.

It is submitted that flow meters are provided at the inlet and outlet of CETP. However due to Air pollution/ Air corrosion in the Industrial area, the sensors of these instruments are affected/corroded and need servicing/ calibration quite often. Even after repairs, it gets corroded in a week's time. To over above difficulties, flow measurements are also carried out through "V" notch and also by measurement of pump capacity vs. pumping hours. Records/logbooks are maintained at CETP site.

- c) MIDC shall provide adequate chemical dosing in scientific and technical manner and also take suitable measures for complete mixing of chemicals with effluent and also is to be taken adequate measures for coagulation and flocculation within 1 month from the receipt of this direction.

Chemical dosing is done based on jar test reports to achieve adequate coagulation and flocculation. Flash mixer units are provided to achieve effective results. For CETP primary treatment chemicals being used are mainly lime slurry, PAC, and Poly. Lime is used both as a neutralizing agent as well as flocculent. PAC use was stopped as advised by MPCB earlier. Now as directed by MPCB PAC dosing is being started. Poly is used in primary treatment as well as in the centrifuge.

- d) You shall cap the equalization tank and shall install VOC absorption system within 3 months from the receipt of this direction.

MIDC sought your expert advice on capping the equalization tank suitably & further request you to kindly inform any reference of CETP for which equalization tank is provided with cap so as to guide MIDC in this matter & accordingly, it will ease MIDC in processing the Administrative approval proposal.

- e) You shall operate and maintain aeration tank/ bioreactor as air blowers for aeration (diffused aeration) observed not in operation immediately i.e. absence of dissolved oxygen

The Aeration tanks are provided with a diffused aeration system consisting of diffusers & blowers, which are provided which is operated round the clock basis to achieve the desired aeration.

- f) MIDC shall operate and maintained aeration tank/ bioreactor on immediate basis as blackish in colour of aeration liquor and fouling smell/ obnoxious odour was noticed, it indicates there is no live biomass in aeration tank/ bioreactor as it is the core heart of the process.

The dark- Blackish/ Greenish color effluent whenever received at the inlet of CETP, leads to dark/high color/COD. These characteristics persist in subsequent treatment units. This is the cause for the blackish color in the aeration tank creating a visual impression/observation of non-active biomass/ culture. But settling of biomass within 30 minutes in the measuring cylinder indicates that biomass is active. The activated sludge/ MLSS is maintained in an aeration tank by providing culture / active biomass from similar industries in the Taloja industrial area. This improves the performance of the activated sludge/ aeration system. However, variations in inlet characteristics proportionately affect the performance of activated sludge/ aeration systems. In fact, if the high COD load persists for a long time or a very large COD shock is applied to the biological system, it will impart a toxic shock to the system. We appreciate MPCB monitoring in controlling the inlet by frequent sampling of the industries.

- g) MIDC shall evaluate the installation of tertiary system for CETP and submit the feasibility report within six months and complete installation and operate within 12- 18 months from the receipt of this direction.

1. Taloja CETP (27.50MLD) has been granted consent to operate time to time by MPCB for critical parameters like BOD 100 mg/l & COD 250 mg/l.
2. Recently MIDC has upgraded, rehabilitated & expanded the CETP from 22.5 MLD to 27.50 MLD. For discharge limit of BOD 30 mg/l & COD 250 mg/l.
3. The rehabilitation & up gradation of Taloja CETP is comprised of
 - a. Rehabilitation of existing civil units & addition of new units.

- b. Replacement of MEICA equipment (Mechanical, Electrical, Instrumental, Control & automation)
 - c. Addition of nitrification-denitrification system to meet the discharge limits for nitrogen.
 - d. Adequate phosphorus dosing system.
 - e. Initial anoxic zone in the biological tank provided with slow speed mixer mechanism to avoid VOC stripping issues.
 - f. Adjustable weirs in clarifiers to allow keeping same level on the entire overflow perimeter.
4. For efficient functioning Plant is under Operation and Maintenance by an expert agency which had carried out rehabilitation, up gradation and expansion works.

2) Effluent Carrying Infrastructure in MIDC Talaja

a) MIDC shall develop comprehensive SCADA based Lock and Key mechanism all industries generating effluent below 50 KL (Holding time 2 days for 0-25 KL/D and 1 day for 25-50 KL/D effluent generating industries) within 6-9 months.

MIDC has initiated the proposal for the SCADA at CETP. After installation all companies can connect it by which MIDC appointed CETP operator will monitor their effluent discharge parameters.

b) MIDC shall install and operate automated 5 screen solid separation system for sump 2 within 1 month from receipt of the direction.

MIDC and MPCB already instructed companies for installation of 30 micron screens at their outlet before letting out effluent into the effluent collection system. Despite of this heavy sludge is observed into the effluent collection chambers which ultimately collects into the sump 2 of MIDC. Regular tender for removing of this sludge is being called from MIDC. You are requested to look into the matter and do the needful.

c) MIDC shall provide surface aerators for sump 2 collection tanks within 3 months.

Sump 2 of the MIDC is adjacent to Ghot village. While operations of surface aerators there may be the possibility of smell nuisance to the nearby residence. Therefore you are requested to check the feasibility of surface aerators so that it may not attract complaints from local villagers and accordingly communicate to MIDC office.

d) MIDC shall install and operate anaerobic digester for sump 2 within 12 months from the receipt of this direction.

Feasibility & possibilities of anaerobic digester will be checked through an expertise agency for comprehensive study and accordingly the proposal will be initiated.

e) MIDC shall immediately (within 2 weeks) completely close the old effluent carrying pipeline by pouring concrete into old chambers.

Action regarding above is already taken by MIDC.

f) MIDC shall submit the plan for monitoring system in major chambers in grid wise fashion to control the shock load to CETP within 3 months.

Regarding this issue MIDC is regularly submitting monthly reports from CETP to MPCB for further needful.

g) Repairing & cleaning of effluent carrying pipeline/chambers shall be done on priority at various locations in MIDC area.

MIDC has appointed expertise agency for annual maintenance of effluent carrying pipeline and chambers. The agency is doing the work round the clock.

h) MIDC chambers shall be cleaned periodically to avoid overflow and River/Nalla pollution and smell nuisance etc.

MIDC have appointed expertise agency for annual maintenance of effluent carrying pipeline and chambers. The agency is doing their work round the clock & cleaning/ removing choke ups/ repairing the pipelines.

i) MIDC shall make necessary provisions to provide covers to the MIDC chambers wherever missing/damaged.

Covering of uncovered chambers is being identified through AMC and will be covered, if found uncovered.

j) MIDC shall close the old effluent carrying pipelines. The operation & maintenance of drainage system shall be carryout properly so as prevent the leakages of effluent into River/Nalla as well as in MIDC area.

Action regarding above is already taken by MIDC.

k) MIDC shall take due care to prevent the water pollutions problems due to leakages of effluent from drainage network into River/Nalla as well as in MIDC area.

MIDC have appointed expertise agency for annual maintenance of effluent carrying pipeline and chambers. The agency is doing the work round the clock. Wherever leakages observed it is attended immediately on top priority and spilled effluent is again pumped into the effluent collection system.

1) As & when incidences of leakages / breakages / blockage in chambers effluent carrying lines happens, MIDC shall inform to all member industries regarding not to discharge industrial effluent to MIDC/ CETP effluent pipelines and immediately informed the same to MPCB.

For major breakage of effluent carrying pipelines all industries are informed to stop discharge of effluent and work is carried out, also MPCB is informed about the same.

3) Vigilance towards avoidance of illegal disposal and effective environmental management of Talaja MIDC.

a) MIDC shall fence the open plot under MIDC authority within 3 months from the receipt of this direction.

Actual present situation of open spaces will be identified and accordingly proposal for fencing will be initiated.

b) MIDC shall do intensive vigilance of chambers through CETP and also do surveillance within and in the periphery of Talaja MIDC area.

Regarding this issue MIDC is regularly submitting monthly reports from CETP to MPCB for further needful.

c) MIDC shall create the network of CCTV and monitoring cell within MIDC/CETP.

MIDC have already installed CCTV inside the CETP.

d) MIDC shall instigate the surveillance and vigilance units in MIDC Talaja boundary and within to avoid illegal tanker disposal.

MIDC have appointed expertise agency for annual maintenance of effluent carrying pipeline and chambers. The agency is doing the work round the clock. Also the agency is doing surveillance in MIDC.

4) Other Measures

a) MIDC shall submit the plan and develop tactical forests on open spaces under the authority of MIDC

Actual situation of open spaces will be identified and accordingly proposal for fencing will be initiated.

b) MIDC shall take extensive drive to plant plants having fragrance to mask the industrial odor.

Expertise agency for comprehensive study will be appointed and accordingly the proposal will be initiated.


18/09/2023
Executive Engineer
M.I.D.C.Division, Alibag

- Copy submitted to the Superintending Engineer (K), MIDC, Panvel for favour of information please.
- Copy to Deputy Engineer, MIDC, Taloja sub Division, Taloja for information and necessary action.

MAHARASHTRA POLLUTION CONTROL BOARD
Regional Office - Navi Mumbai

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Raigad Bhavan, 7th Floor,
Sector-11,
C.B.D. Belapur
Navi Mumbai 400 614

No. MPCB/RONM/Direction/ 1367-B

Date: 28 /11/ 2023

To,
M/s. Executive Engineer
MIDC Taloja, Tal- Panvel,
Dist- Raigad.

Subject : Implementation Status of Direction issued by MPC board

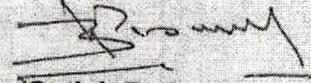
- Ref: 1. Direction issued by MPC Board dtd. 04/09/2023
(MPCB/RONM/2309040001)
2. Reply Submitted by MIDC dtd 18/09/2023 (MIDC/Taloja/MPCB/IFMS-I-18576/2023)
3. Hon'ble Lokayukta Order dtd. 10/8/2023 & 13/10/2023

With reference to above subject in context with Hon'ble Lokayukta order dtd 10/8/2023 and 13/10/2023, MPC board has earlier issued directions to MIDC dtd. 04/09/2023 which MIDC replied on 18/09/2023.

Based on recent field visits by board officials and night vigilance carried, following observations are made

1. MIDC shall strictly adhere to timelines of various action points as per MPC board direction.
2. During winter season (1/12/2023 to 29/02/2024), CETP shall not discharge treated effluent 1.5 hrs earlier to low tide and 2.5 hrs after low tide.

Your reply shall reach this office within period of 07 days from date of receipt of these directions.


(Satish Padwal)

Regional Officer, Navi Mumbai

Copy submitted for information to:

1. Member Secretary, M.P.C. Board, Sion Mumbai.
2. Joint Director (WPC), MPC Board, Mumbai

Copy to:

Sub- Regional Officer, MPC Board, Taloja

- He is directed to communicate & take further necessary follow up for the compliance of this directions.

| Sr. No. | Name of the Industry | Type of Industry | Odour causing sources | Direction issued date | Compliance Status |
|---------|---|-------------------------|--|-----------------------|-----------------------------|
| 1 | Executive Engineer MIDC Taloja, Panvel | Effluent Infrastructure | Effluent Leakages, Treatment, Illegal Discharge, Infrastructure issues | 04.09.2023 | Non-Complied |
| 2 | M/s. Imagico India Pvt ltd, Plot no. H-26/2, MIDC Taloja | Dye | Solvent vapours | 15.09.2023 | Complied |
| 3 | M/s. Lason India Pvt Ltd, Plot No.C-18, MIDC Taloja | Drug Intermediate | Solvent vapours | 15.09.2023 | Partially Complied |
| 4 | M/s. Govind Industries, Plot no. B-47, MIDC Taloja | Metal Surface treatment | Acid Fumes | 15.09.2023 | Partially Complied |
| 5 | M/s. Bhavna Laboratories Pvt Ltd, Plot No. W-76, MIDC Taloja | Drug Intermediate | Solvent vapours | 15.09.2023 | Partially Complied |
| 6 | M/s. Sea Crest Export, Plot no. M-56, MIDC Taloja | Fish Processing | Storing of peeled /screened material | 05.09.2023 | Partially Complied |
| 7 | M/s. Ghogare Foods & Beverages Pvt ltd, M-71 & 71/1, MIDC Taloja | Fish Processing | Storing of peeled /screened material | 13.09.2023 | Partially Complied |
| 8 | M/s. Steller Marine Pvt Ltd, Plot no. M-50, MIDC taloja | Fish Processing | Storing of peeled /screened material | 13.09.2023 | Temporarily Closed |
| 9 | M/s. Forstar Frozen food Pvt ltd, Plot no.M-52 & 53, MIDC Taloja | Fish Processing | Storing of peeled /screened material | 05.09.2023 | Partially complied |
| 10 | M/s. Allana Investment & Trading Co. Pvt Ltd, Plot No. M-41 & 42, MIDC Taloja | Fish Processing | Storing of peeled /screened material | 13.09.2023 | Complied & Activity Stopped |

| | | | | | |
|----|--|-----------------|---|------------|--------------------|
| 11 | M/s. Sanchita Marine Products Pvt Ltd, Plot No. M-11, MIDC Taloja | Fish Processing | Storing of screened material | 13.09.2023 | Partially complied |
| 12 | M/s. VKM Foods Pvt Ltd, Plot No. M-54, MIDC taloja | Fish Processing | Storing of screened material | 05.09.2023 | Partially complied |
| 13 | M/s. Sonia Fisheries Pvt Ltd, Plot no. M-40, MIDC Taloja | Fish Processing | Storing of screened material | 05.09.2023 | Partially complied |
| 14 | M/s. Ulka Seafoods Pvt Ltd, Plot No. 34/2, 35, MIDC Taloja` | Fish Processing | Storing of screened material | 05.09.2023 | Partially complied |
| 15 | M/s. Bluefin Frozne foods, Plot no. L-72, MIDC Taloja | Fish Processing | Storing of screened material | 05.09.2023 | Partially complied |
| 16 | M/s. Sonia Fisheries Pvt Ltd, Plot no. M-39, MIDC Taloja | Fish Meal | Storing of screened material, Emissions from cooking/dryer, Raw material handling section | 05.09.2023 | Partially complied |
| 17 | M/s. Castelerock fisheries Pvt Ltd, Plot No. M-33, MIDC taloja | Fish Processing | Storing of screened material | 13.09.2023 | Partially complied |
| 18 | M/s. Ulka Seafoods Pvt Ltd, Plot No. M-79 MIDC Taloja` | Fish Meal | Storing of screened material, Emissions from cooking/dryer, Raw material handling section | 05.09.2023 | Partially complied |
| 19 | M/s. Nanak Nutrition Food Taloja Pvt ltd, Plot No. M-57, MIDC Taloja | Fish Processing | Storing of screened material | 05.09.2023 | Partially complied |
| 20 | M/s. Dolphine Marine Foods and Processors (I)Pvt Ltd, Plot no. M-13, MIDC Taloja | Fish Processing | Screening, Storing of screened material | 05.09.2023 | Partially Complied |

| | | | | | |
|----|---|-----------------------------|---|------------|--------------------|
| 21 | M/s. Naik Frozen food Pvt Ltd, Plot no.M-9 & 10, MIDC Talaja | Fish Processing & Fish Meal | Storing of screened material, Emissions from cooking/dryer, Raw material handling section | 05.09.2023 | Partially complied |
| 22 | M/s. Gausia Cold Storage Pvt Ltd, Plot no. M-7, MIDC Talaja | Fish Processing | Storing of screened material | 13.09.2023 | Non-Complied |
| 23 | M/s. Empire food Pvt ltd, Plot No.M-45, MIDC Talaja | Slaughtering | Animal Waste | 05.09.2023 | Non-Complied |
| 24 | M/s. Global Marine Exports, Plot no. G-2, MIDC Talaja | Fish Meal | Vapours from Cooking of Fish | 05.09.2023 | Partially Complied |
| 25 | M/s. Ducol Organics & Colours Pvt Ltd, 22/2, MIDC Talaja | Dyes | Solvent vapours | 15.09.2023 | Complied |
| 26 | M/s. Asian Paints Ltd, Plot no. 3/2, MIDC Talaja | Paint | Solvent vapours | 15.09.2023 | Partially Complied |
| 27 | M/s. Berger Paints India Ltd, Plot no. J-90, MIDC Talaja | Paint | Solvent vapours | 15.09.2023 | Partially Complied |
| 28 | M/s. Deepak Nitrate Ltd, Plot no. K-9 & K-10, MIDC Talaja | Speciality Chemicals | Solvent vapours | 15.09.2023 | Partially Complied |
| 29 | M/s. Breeze Chemicals Pvt Ltd, Plot no. J-68, MIDC Talaja | HW recycler | Solvent vapours | 05.09.2023 | Partially Complied |
| 30 | M/s. Sagarkala Chemicals Pvt Ltd, Plot no. 56, New chemical Zone, MIDC Talaja | HW recycler | Solvent vapours | 05.09.2023 | Partially Complied |
| 31 | M/s. Balaji Chemicals Pvt ltd, Plot no. W-209/B, MIDC Talaja | HW recycler | Solvent vapours | 05.09.2023 | Partially Complied |

| | | | | | |
|----|--|-------------------------|------------------------------|------------|--------------------|
| 32 | M/s. Super Petroleum Products Pvt Ltd, Plot No. 96, MIDC Talaja | HW recycler | Solvent vapours | 05.09.2023 | Partially Complied |
| 33 | M/s. Sumitto Industries Pvt Ltd. Plot No.17/6, MIDC Talaja | HW recycler | Solvent vapours | 05.09.2023 | Partially Complied |
| 34 | M/s. Mody Chemical Pvt Ltd. Plot no. 103/104, MIDC Talaja | HW recycler | Bromine vapours | 05.09.2023 | Partially Complied |
| 35 | RIZWAN ICE AND COLD STORAGE, Plot NO. M-17, MIDC Talaja | Fish Processing | Storing of screened material | 23.10.2023 | Non-Complied |
| 36 | M/s. Balaji Rang Udyog Pvt ltd, Plot no. 44, MIDC Talaja | HW recycler | Solvent vapours | 05.09.2023 | Partially Complied |
| 37 | M/s. Naik Frozen food Pvt ltd, Plot no.M-9 & 10, MIDC Talaja | Fish Processing | Storing of screened material | 05.09.2023 | Partially Complied |
| 38 | M/s. Sadiy Marine foods Pvt Ltd, Plot No. M-73, MIDC Talaja | Fish Meal | Vapours from Cooking of Fish | 05.09.2023 | Temporarily Closed |
| 39 | M/s. Vasudha Chemical Pvt ltd, Plot No. H-15, MIDC Talaja | Speciality Chemicals | Solvent vapours | 15.09.2023 | Complied |
| 40 | M/s. Technova Imaging System Pvt Ltd, Plot No. E-1,2 &3, MIDC Talaja | Metal Surface treatment | Acid Fumes | 15.09.2023 | Partially Complied |
| 41 | M/s. Sindhu Organics, Plot no. J-61, MIDC taloja | Speciality Chemicals | Solvent vapours | 15.09.2023 | Partially Complied |
| 42 | M/s. Ravi Dyware Company Pvt Ltd, Plot No. G-10,12,13/1, MIDC Taloja | Dyes | Solvent vapours | 15.09.2023 | Partially Complied |

| | | | | | |
|----|---|----------------------|------------------------------|------------|--------------------|
| 43 | M/s. Quest Performance Additives I Pvt Ltd, Plot no. L-89, MIDC Talaja | Speciality Chemicals | Solvent vapours | 15.09.2023 | Complied |
| 44 | M/s. Professional Polymbers, Plot no. 83, MIDC Talaja | Speciality Chemicals | Solvent vapours | 15.09.2023 | Partially Complied |
| 45 | M/s. Mamba chem Industries Pvt Ltd, Plot No. 17/26, MIDC Talaja | Solvent Recovery | Solvent vapours | 15.09.2023 | Partially Complied |
| 46 | M/s. Medigraph Pharmaceuticals Pvt Ltd, Plot no. J-46, MIDC Talaja | Drug Intermediate | Solvent vapours | 15.09.2023 | Partially Complied |
| 47 | M/s. Vedant Dyestuff and Intermediates Pvt Ltd, Plot no. V-28/29, MIDC Talaja | Dyes | Solvent vapours | 15.09.2023 | Complied |
| 48 | M/s. Mumbai Waste Managemnet Ltd, MIDC Talaja | CHWTSDF | HW vapours | 20.09.2023 | Partially Complied |
| 49 | M/s. Hejazi Food Stuff Pvt Ltd, Plot no. M-84, MIDC Talaja | Fish Processing | Storing of screened material | 21.09.2023 | Partially Complied |
| 50 | M/s. Seasaga Enterprises Pvt Ltd, Plot No. E-27, MIDC Talaja | Fish Processing | Storing of screened material | 21.09.2023 | Partially Complied |
| 51 | M/s. Godrej Tyson Foods Ltd, Plot no. M-31, MIDC Talaja | Fish Processing | Storing of screened material | 25.09.2023 | Partially Complied |
| 52 | M/s. Chemspec Chemicals, Plot no. 3-C, MIDC Talaja | Speciality Chemicals | Solvent vapours | 25.09.2023 | Temporarily Closed |
| 53 | M/s. Forstar Frozen food Pvt ltd, Plot no.M- 53/1, MIDC Talaja | Fish Processing | Storing of screened material | 25.09.2023 | Partially Complied |

| | | | | | |
|----|---|-------------------|------------------------------|------------|--------------------|
| 54 | M/s. Siddhivinayak Fish Meal Pvt Ltd, Plot No. v-38, MIDC Talaja, | Fish Meal | Vapours from Cooking of Fish | 04.10.2023 | Partially Complied |
| 55 | M/s. Tejal Chemicals, Plot No. 45, MIDC Talaja | HW recycler | Bromine vapours | 06.10.2023 | Partially Complied |
| 56 | Baba rang Udyog Pvt Ltd, Plot No. H-16, MIDC Talaja | HW recycler | Solvent vapours | 11.10.2023 | Partially Complied |
| 57 | M/s. Noor Ice & Cold Storage, Plot No.M-47, MIDC Talaja | Fish Processing | Storage of screened material | 11.10.2023 | Partially Complied |
| 58 | M/s. Naik Oceanic Exports Pvt Ltd, Plot no. M-5, MIDC Talaja | Fish Processing | Storage of screened material | 11.10.2023 | Partially Complied |
| 59 | M/s. VKM Sea Foods Pvt Ltd, Plot No. M-82, MIDC taloja | Fish Processing | Storage of screened material | 11.10.2023 | Partially Complied |
| 60 | M/s. Dorf Ketal Chemicals I Pvt Ltd, Plot no. W-165 B & J-11, MIDC Talaja | Drug Intermediate | Solvent vapours | 16.10.2023 | Partially Complied |
| 61 | M/s. Srikem Laboratories Pvt Ltd, Plot No. 17/24, MIDC Talaja | Drug Intermediate | Solvent vapours | 16.10.2023 | Partially Complied |
| 62 | M/s. VVL Pharma Pvt Ltd, Plot No. W-230 G, MIDC Talaja | Drug Intermediate | Solvent vapours | 16.10.2023 | Partially Complied |
| 63 | M/s. Vighnaharta Oil & Chemicals Pvt Ltd, Plot No. W-53(II), MIDC Talaja | HW recycler | Solvent vapours | 17.10.2023 | Partially Complied |
| 64 | M/s. Hikal Ltd., Plot No. T-21, MIDC Talaja, Dist-Raigad. | Pesticides | Solvent vapours | 19.10.2023 | Partially Complied |

| | | | | | |
|----|---|-------------------|------------------------------|------------|--------------------|
| 65 | M/s. I G Petrochemical Pvt Ltd, Plot No. T-1 & T-2, MIDC Talaja | Petrochemicals | Solvent vapours | 19.10.2023 | Complied |
| 66 | M/s. Deepak Fertilizers & Petrochemicas Corpn Ltd, Plot no. K-1 to K-5, K-6, K- 7 & K-8, MIDC Talaja | Fertilizer | Ammonia and NOx emissions | 26.10.2023 | Partially Complied |
| 67 | M/s. Smartchem Technologies Ltd, Plot No. K-1, K-1(part), K-1 (part- 2), MIDC Talaja | Fertilizer | Ammonia and NOx emissions | 26.10.2023 | Partially Complied |
| 68 | M/s. Viyash Lifescience (Mylan Laboratories Ltd), Plot no. 1A/2, 1A/3 MIDC Talaja | Drug Intermediate | Solvent vapours | 01.11.2023 | Partially complied |
| 69 | The Operator of Facility, Panvel Municipal Corporation, Panvel | MSW Facility | Decompaction of MSW | 01.11.2023 | Non-Complied |
| 70 | The Municipal Commissioner, Panvel Municipal Corporation, Panvel | MSW Facility | Decompaction of MSW | 01.11.2023 | Non-Complied |
| 71 | The Managing Director, CIDCO, Navi Mumbai | MSW Facility | Decompaction of MSW | 01.11.2023 | Non-Complied |

MAHARASHTRA POLLUTION CONTROL BOARD

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"Your Service is our Duty"

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No.MPCB/RTI/JD(WPC)/B-23/2024-FTS-0329

Date: 07 / 12 / 2023

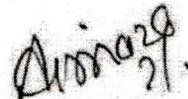
Sub : Constitution of Monitoring Committee to ensure strict timebound adherence to submitted action plan for reducing air pollution

Ref: 1. Lokayukta & UPA Lokayukta Complaint No. LA/COM/2149/2022 (T-1) filed by Shri. Rajiv Sinha & Sameer Patil
 2. Hon'ble Lokayukta Order dtd. 13/10/2023

Hon'ble Lokayukta Order dtd. 13/10/2023 in respect of Lokayukta & UPA Lokayukta Complaint No. LA/COM/2149/2022 (T-1) filed by Shri. Rajiv Sinha & Sameer Patil. Hon'ble Lokayukta has directed to appoint a Monitoring Committee to ensure strict timebound adherence to submitted action plan for reducing air pollution in Talaja MIDC. The Hon'ble Lokayukta has constituted a Joint Committee comprising of following members:-

| Sr. No. | Name / Designation | |
|---------|--|-----------------|
| 1 | District Collector, Raigad | Member |
| 2 | Commissioner, Panvel Municipal Corporation | Member |
| 3 | Regional Officer, Navi Mumbai, MPCB | Member |
| 4 | Executive Engineer, MIDC Talja Area, Alibag | Member |
| 5 | Senior Inspector of Talaja Police Station | Member |
| 6 | Representative of CIDCO | Member |
| 7 | Representative of Talaja Manufacturing Association (TMA) | Member |
| 8 | Representative of Talaja Manufacturing Association (TIA) | Member |
| 9 | A Technician preferable from IIT or any other Institute | Member |
| 10 | Sub-Regional Officer, Navi Mumbai, MPCB | Member Conveyor |

The Committee shall submit a report regarding the progress made by all the stakeholders.


Dr. Avinash Dhakne, IAS,
Member Secretary

Copy to:
 All Committee Members.

Copy Submitted for information to:
 Hon'ble Lokayukta, Mumbai (soadm.lokayukta@maharashtra.gov.in).

Monitoring Committee for Taloja Odour Mitigation

Date & Time: – 16/01/2024 at 03:00 PM
Mode of Operation – Online mode

The meeting was chaired by Additional District Magistrate, Raigad. Initially Sub-regional Officer, Taloja briefed attendees reg. purpose of monitoring committee along with directions issued to various stakeholders for Taloja odour mitigation.

Discussion Points –

1. Regular compliance review meeting of Monitoring committee is proposed on monthly basis on first Tuesday of each month.
2. MPCB informed the committee about the compliance status of MIDC, CIDCO and Industries. It was decided that directive letter to be issued to non-complying stakeholders from committee side towards completions of directives in timebound manner.
3. Additional District Magistrate asked the committee about the provision of penal action for non-complying stakeholder. MPCB will inform the committee by discussing with legal team. District Collector (Residential) further added that synchronization of activities carried by this committee with the 'District Crisis Group'.
4. MPCB requested support for availing land for continuous ambient air quality station in Kharghar area. Additional District Magistrate asked MPCB to connect with Respective Tahsildar for further actions.
5. MPCB informed the committee about the night vigilance by MPCB staff since September, 2023 to control odourous activities.
6. President, TIA informed the committee about CETP non-compliances. In this regard, MPCB informed the committee about the directions issued on 04/09/2023. It was decided that MIDC shall submit point-wise timebound ATR and remediation plan for CETP and associated infrastructure.
7. President, TMA raised points reg. maintaining buffer zone along MIDC area. He further added that CIDCO has started work near new chemical zone. He submitted that PMC, CIDCO should take necessary policy decisions in this regard.
8. President, TMA informed the committee about illegal tanker disposal near Taloja MIDC water bodies. The committee asked local police to take appropriate action and improve vigilance to stop these activities. He requested the committee to take cognizance of open chambers and ill-maintained effluent infrastructure by MIDC.

The meeting ended with vote of thanks to the chair.

List of Attendees

1. Additional District Magistrate, Raigad
2. Regional Officer (Navi Mumbai), MPCB
3. Executive Engineer (Alibaug), MIDC
4. Superintending Engineer (Env.), CIDCO
5. Senior Police Inspector (Taloja)
6. President, Taloja Manufacturers' Association
7. President, Taloja Industrial Association


Add. District Magistrate
Raigad-Alibaug

Minutes of Meeting regarding Review of performance of Taloja CETP held under the chairmanship of Hon'ble Member Secretary, MPCB on 01.12.2023. at 11:30 at conference hall, MPCB (HQ), Mumbai

The review meeting regarding performance of Taloja CETP is held under the chairmanship of Hon'ble Member Secretary, MPCB on 01.12.2023 at 11:30 am at MPCB, HQ Mumbai. The Following officers were present for the meeting.

1. Dr. J.B.Sangewar(JD WPC), MPCB, Mumbai
2. Shri K.S.Bhandekar, S.E.(Konkan), MIDC, Mumbai
3. Shri. S.S.nanaware, E.E.(Alibag), MIDC
4. Shri. D.H. Bobade, Dy.E (Taloja), MIDC
5. Shri. A.A. Alat A.E.(Taloja), MIDC
6. Shri Vikrant Bhalerao, SRO, Taloja, MPCB, Navi Mumbai
7. Shri Shekar Shringare, TMA President
8. Shri Sandip Dong, CETP, Taloja
9. Shri Madhukar Naik, CETP, Taloja
10. R.K Injulkar, Field Officer , MPCB, Taloja
11. A.R.Kasbe, Field Officer, MPCB Mumbai

The JD(WPC) briefed Hon'ble Member Secretary about the performance of CETP. He briefed that Board has issued Directions from time to time to the CETP for improvement in operation and maintenance of CETP. He narrated that Board has also issued directions for installation of positive discharge, lock and key with 2 way SCADA system at the outlet of member industries

JD WPC informed Hon'ble Member Secretary that M/s Deepak Fertilizer, MIDC Taloja is seeking permission to direct discharge of treated effluent at outlet of CETP. MIDC and TMA raised issue reg. impact on COD due to dilution by such industries. It was finally opined that the case will be dealt by considering CETP design criteria and MIDC policy.

Regarding positive discharge, lock and key with 2 way SCADA system, MIDC informed that member industries were communicated on 7th Nov. 2023 to implement the same within 1 month time frame. TMA raised objection that 1 month timeframe is non-achievable. Hon'ble MS directed that considering the prior directives from MPCB since 2014 to till date, this need to expediated within a month timeframe

CETP operator informed about shock load created by sump 2 effluent. Hon'ble Member Secretary informed operator to communicate the defaulter list on priority. Habitual defaulters should be notified and further action may be taken.

SRO Taloja requested MIDC to give the details of water bills of fish processing companies reg. effluent generation within a week timeframe.

TMA raised issue reg. washing centres in nearby area (SRO Raigad – 1) which are culprits for chemical discharge in nearby waterbodies, possibility of tanker discharge at sump 2. TMA submitted that proper security (CCTV and Physical) along with flow meter need to be provided at sump 2 to avoid any unwarranted incidences. TMA also demanded the action on nearby washing centres. SRO shall carryout inspection of such units and initiate legal process against defaulter units

Hon'ble Member secretary has shown his displeasure towards non-compliance of Taloja CETP. He stated that action shall be initiated against the habitual defaulter industries which are not meeting the consent conditions and standards for discharge of effluent. He also pointed out that the effluent from fish processing units could be segregated and treated separately. For the same, MPCB will examine extending financial support for installation of treatment system.

After due deliberation, Hon'ble Member Secretary has directed as follows:

- (i) The arrangement of positive discharge, lock and key with 2 way SCADA system shall be complied within one month.
- (ii) The action shall be initiated against the habitual defaulter industries.
- (iii) The automobile washing centre shall be brought under consent regime by SRO and action shall be initiated against defaulter units.
- (iv) MIDC shall submit the proposal for segregation and separate treatment for effluent from Fish processing industries on and before 20th Dec. 2023.
- (v) SRO shall carryout weekly sampling of sump 2 in Dec-2023 and analysis results shall be submitted in Jan. 2024.
- (vi) SRO shall carryout inspection of washing centres.

The meeting ended with thanks to the Chair.

Minutes of Second Meeting **Monitoring Committee for Taloja Odour Mitigation**

Date & Time: – 05/03/2024 at 04:00 PM

Mode of Meeting – Online mode

The meeting was chaired by Additional District Magistrate, Raigad. Initially Sub-regional Officer, Taloja briefed attendees reg. purpose of monitoring committee along with directions issued to various stakeholders for Taloja odour mitigation.

Discussion Points –

1. SRO (Taloja), MPCB briefed committee members regarding upcoming Hon'ble Lokayukta hearing dtd. 7/3/2024. He further added that first report of monitoring committee will be submitted as per the order of hon'ble Lokayukta.
2. As per prior pending issue reg. legal action on non-complying stakeholders identified by monitoring committee, MPCB legal team has communicated that monitoring committee shall direct MPCB to take appropriate / specific action in this regard.
3. As per the earlier minutes, MIDC and CIDCO should submit timebound action plan towards the SIT report recommendations. MPCB highlighted that timebound action plan from MIDC and CIDCO has not been submitted due to which problem is persisting. It was decided to scheduled Video Conference of MIDC and CIDCO on upcoming Monday or Tuesday.
4. MPCB submitted that MIDC has issued direction reg. Lock & Key for Industries upto 50 CMD effluent and positive discharge for all industries. This is major step to improve the compliance. MPCB informed the committee that progress in this regard is sluggish. In this regard, the Committee agreed that MPCB shall take necessary measures to comply in timebound manner.
5. MPCB further submitted that effluent is being discharged in old pipeline & chambers which is non-complying to standard and disturbing the CETP operations. The committee recommended that MPCB and MIDC shall take immediate action within 7 days to resolve and report.
6. TMA demanded for provision of electronic flow meter at phase 2 sump. MIDC will be provide the same as earliest.

7. Talaja police should be inform regarding illegal dumping of HW in MIDC and around the MIDC area.
8. TMA raised the issue of not maintain the buffer zone and new construction by CIDCO/PMC very next to MIDC. This will create issues for future residents. Additional District Magistrate, Raigad suggested that necessary may be expedited by CIDCO/PMC.
9. MPCB informed the committee about the night vigilance by MPCB staff since September, 2023 to control odorous activities

The meeting ended with vote of thanks to the chair.

List of Attendees

1. Additional District Magistrate, Raigad
2. Regional Officer (Navi Mumbai), MPCB
3. Sub Regional Officer (Taloja), MPCB
4. Dy. Municipal Commissioner, Panvel Municipal Corporation
5. Dy. Engineer (Drainage), MIDC Taloja
6. Asst. Engineer, MIDC Taloja
7. President, Taloja Manufacturers' Association
8. President, Taloja Industrial Association